

Demands for Grants, 1981-82 in respect of the Ministry of Petroleum, Chemicals and Fertilizers voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 13-3-1981		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
		Revenue	Capital	Revenue	Capital
		Rs.	Rs.	Rs.	Rs.
MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS					
69.	Ministry of Petroleum, Chemicals and Fertilizers .	19,30,000	..	96,98,000	..
70.	Petroleum and Petro-Chemical Industries . .	17,06,52,000	34,09,69,000	85,32,63,000	170,48,47,000
71.	Chemicals and Fertilizers Industries	74,15,17,000	47,48,01,000	250,75,84,000	237,40,06,000

16.34 hrs.

***DEMANDS FOR GRANTS, 1981-82**
—Contd.

(ii) **MINISTRY OF COMMUNICATION**

MR. DEPUTY-SPEAKER: The House will now take up discussion and voting on Demand Nos. 14 to 18 relating to the Ministry of Communication for which four hours have been allotted. Hon. Members whose cut motions to the Demands for Grants have been circulated, may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

A list showing the serial numbers of cut motions desired to be moved

will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list he may kindly bring it to the notice of the officer at the Table without delay.

Motion moved:

“That the respective sums not exceeding the amounts on Revenue Account and capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to *emplete* the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of the heads of demands entered in the second column thereof against Demand Nos. 14 to 18 relating to the Ministry of Communications.”

*Moved with the recommendation of the President.

Demands for Grants, 1981-82 in respect of the Ministry of Communications submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by House on 13-3-1981		Amount of Demand for Grant submitted by the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
MINISTRY OF COMMUNICATION					
14.	Ministry of Communications	52,70,000	2,69,00,0000	2,63,50,000	13,45,00,000
15.	Overseas Communications Services	3,55,360,000	4,46,77,000	17,81,81,000	17,77,83,000
16.	Posts and Telegraphs—Working Expenses	1,59,46,35,000	..	797,31,74,000	..
17.	Posts and Telegraphs—Dividend to General Revenues, Appropriation to Reserve Funds and Repayment of Loans from General Revenues	42,82,22,000	..	214,11,12,000	..
18.	Capital Outlay on Posts and Telegraphs	..	85,43,46,000	..	426,67,27,000

SHRI SUSHIL BHATTACHARYA (Burdwan): Mr. Deputy-Speaker, at the very outset I would like to draw the attention of the Government to the top heavy administrative system in the Communications Department. In 1947 there used to be only one PMG in the State of Madras. Now the figures are Tamil Nadu—2 PMGs and 2 GMs (Tele-communications) Andhra Pradesh—2 PMGs and 2 GMs (Tele-communication) Kerala—1 PMG and 2 GMs (Tele-communication) Karnataka—1 PMG and 2 GMs (Tele-communication). Recently another post of PMG has also been sanctioned in Karnataka. So, the figure rose from 1 to 19; from one Post-Master General it rose to 19 Post-Masters General and General Managers (Tele-com). Though the ratio of increase is not so much in other States, by and large the ratio of increase of top officers is far more than that of the other ranks.

Now I come to telephones. From this year the telephone charges have been increased. So, I would like to highlight the fact that the state of service of the telephones is deplorable. The telephone remains out of order for months together and whenever it is working, we are always liable to get wrong numbers. Then, when we dial for Trunks or Enquiry or phonogram we have to wait for 5 to 10 minutes to get an answer from the other side. Then the ghost bills are increasing by leaps and bounds and it is very difficult to get any redress.

So far as STD bills are concerned, why could the Ministry not arrange to have a separate bill, as you are having for phonograms and trunk call bills? Then, so far as the payment of the bill is concerned, even in the headquarters one has to stand in the queue for hours and hours. If you go to the Eastern Court any day, you

[Shri Sushil Bhattacharya]

will find, people are waiting for hours to make any payment. This is the position, so far as telephone is concerned.

So far as extending the telephone facility to the rural areas is concerned, the Government of India is now discouraging the opening of new PCOs in the villages. Is it a fact that this is due to the tele-communication side not being prepared to pay for its due share to the branch post offices? Will the Minister kindly look into the matter and see that the telephone facilities are extended to the rural population also?

So far as telegrams are concerned, nowadays they are being sent by ordinary post. Though in telegrams the Government are charging ten times more than that of an envelope, they go on sending them by ordinary mail. In that case, what is the use of spending so much money by the people on telegrams? Is it not cheating the customers?

Who are responsible for these irregularities and delays in the telegraph side? Is it on account of the inefficiency of the employees or the root of the cause is somewhere else? If it is due to defective tools, defective machinery, shortage of staff and corruption at the top. Right under the nose of the Minister, a year back some tons wire worth lakhs of rupees were found from the Samachar Bhavan which was shown as out of stock. Though a departmental enquiry was held, then they kept mum; who silenced them? Will the Minister enquire into the cause of this silence?

Coming to the postal side, it is found that every second or third year the Government is increasing the charges for postal stationery. But when you go to the post offices, it is really very difficult to get the postal stationery. What to speak of the village post offices, or the mofussil post

offices, it is very often happens even in the metropolitan cities that we have to come back with empty hands, without getting the postal stationery.

So far as the opening of rural post offices is concerned, the rate of growth has decreased. According to *Daktar* published in January 1981, the number of rural post offices opened in 1979-80 was 5,579, whereas the increase during the year is only 1,366 which means only 25 per cent. I do not know what were the difficulties this year for this poor performance.

The letters reach the addressee very late. If we try to find out the cause we notice that it is mainly due to shortage of staff and vehicles. In Calcutta where they require at least 40 vehicles, they have only 4 vehicles. This is the position. But the top officers generally blame the employees. But do you know that the shortage of staff is about 17 per cent in the Posts and Telegraph Department? This is the position about this department.

I will come to the housing position. The housing position, so far as the offices are concerned, out of about 22,305 buildings occupied by the Postal Department, only 2,727 post offices are housed in departmental buildings. The rest of the post offices numbering 19,578 are housed in rented buildings and the Government is paying Rs. 2.71 crores per annum as rent. In many cases where the landlords offered outright purchase of the buildings, generally it is found that the authority has evaded the deal. The reasons are best known to them.

So far as the staff quarters are concerned, at the moment only 5 per cent of the total employees, that is, about 5 lakhs enjoy the benefit of the staff quarters and while a departmental committee set up for this purpose recommended quarters up to the extent of 30 per cent by 1998 in a phased manner, the Planning Commission has offered only Rs. 14.50 crores with which only about 5,479 quarters can

be built till 1983 and these 5,479 buildings will house about 1 per cent of the total employees of the P & T Department.

This Ministry of Communications which is the second biggest employer next to the Railways, is not a Member of the Coordination Committee of the Planning Commission. When the Ministry of Education and the Ministry of Railways and other Departments have their representation in the Coordination Committee of the Planning Commission, why is the Communications Ministry debarred from participating or was debarred from having a representation on this Coordination Committee?

About the staff amenities, I can say that all kinds of staff amenities are totally denied which means that it impairs the efficiency of the employees and reduces the customers' satisfaction also, which are the main reasons for dissatisfaction among the employees, whereas if we compare officers' chambers, they are well decorated, well furnished with wall-to-wall carpets and sofa sets each costing about Rs. 15,000, and with telephones. What a contrast? Thanks to the P & T employees, they are not revolting against the ugly exhibition of affluence of the top brass.

What is the position of Class IV employees in the P & T Department? They work like slaves, they come in the morning, do the work and close the office and go back. Day in and day out they have to perform these duties. I can cite many examples. There are cases where posts of Class IV employees and positions have not been increased since 1964 whereas the posts of Superintendents have been sanctioned in a most liberal form and more head post offices are sanctioned without sanctioning the posts of Class IV employees. This is the position.

The EDAs are the worst sufferers. They are getting a paltry sum of Rs. 108 to Rs. 132 per month. Recently,

in a Government order an increase of Rs. 11 to Rs. 18 have been given in their pay packet when the regular employees have got five instalments of D.A. and two more instalments of D.A. are already due.

About the EDA Branch Postmasters, recently the Government passed an order stating that they will not get office rent. The Branch Postmaster in a village who is getting only Rs. 121 per month has to provide office free of cost. This order should be withdrawn forthwith. It is high time that the Government should honour the verdict of the Supreme Court and treat them as civil servants. At least give them adequate wages, the D.A. and other fringe benefits should be given to them at par with the regular employees at *pro rata* basis. At least you treat them as temporary employees. You treat them as part time employees so as to give them some regular benefits which other employees are also getting. At least the recommendations made by the Rajya Sabha Petitions Committee should be implemented. The Rajya Sabha Petitions Committee made thirteen recommendations in which time-bound pay scale, dearness allowance, medical facilities and other fringe benefits were there. Out of these thirteen recommendations, Government implemented only one—i.e., to give one umbrella after every three years. This is really a mockery. Because of non-fulfilment of these there is grievance amongst the rural employees and it is mounting day by day. I would request the hon. Minister to at least look into this and take note of this in right spirit, try to meet their grievances, try to meet their requirements with sympathy and with a new outlook. By and large, in spite of all these things, there is industrial peace in P & T Department. The employees are not responsible for irregularities or for delay. The Government should know about this and take effective measures. On the contrary top officials are flouting the de-

[Shri Sushil Bhattacharya]

cisions of the Directorate. They do not implement the orders. They do not implement the instructions that they get from the Directorate for months together. Admitted claims are not paid for months together. It is high time that there should be a separate budget for P & T. If the Postal insurance and the postal savings banks are taken over, the P & T can have the status of the largest bank in comparison to all the nationalised banks. The postal savings bank is the only banking agency having its branches even in the remote villages. The services of the postal insurance and postal savings banks are increasing every year. If we take the last ten years budget, it reveals, except for 1975-76, in all these years there was surplus budget. Last year there was a comfortable surplus of Rs. 204.5 crores. This year the budget estimate has shown a surplus of Rs. 256.39 crores. This year the Department is likely to spend more than Rs. 15,000 million. The fixed assets are expected to be nearly of Rs. 28,000 million. The postal savings banks should get full transaction charges. When other banks get Rs. 8.28 as their charges the postal Department gets only Rs. 2.25 as their charges. This is gross injustice. If they get full charges, the Department can meet their expenses, on office building, staff quarters, adequate pay for the staff etc.

In the end I would like to invite the attention of the hon. Minister by saying that in order to serve the people properly the Government should change its present conservative outlook and have positive policy so that they can serve the country and it can meet the requirements of the country. The Department should be free from the intervention of the Finance and Home (Personnel Deptt.) also. I would also like to say while extracting work from the staff, he should also be competent to pay for the work performed. In the name of the

economy, their efficiency should not be diluted.

With these words, I conclude.

श्री गिरधारी लाल ब्यास (भीलवाड़ा) : उपाध्यक्ष महोदय, मैं संचार मंत्रालय की मांगों का समर्थन करता हूँ। टेलीफोन, डाक-तार और दूसरी व्यवस्था का जिस प्रकार से विस्तार हुआ है, वह तो काफी प्रशंसनीय है, लेकिन उनमें जो कमियाँ हैं मैं उनकी तरफ मंत्री महोदय का ध्यान आकर्षित करना चाहता हूँ। हमें उम्मीद है कि मंत्री महोदय उनमें आवश्यक सुधार करेंगे, जिससे लोगों को ज्यादा से ज्यादा संतोष प्राप्त हो सके।

टेलीफोन के सम्बन्ध में जो शिकायतें हैं, उनके बारे में मंत्री महोदय ने थोड़े दिन पहले हाउस में कहा था कि विस्तार की वजह से हमारी व्यवस्था में कुछ गड़बड़ी आ गई है। उस व्यवस्था को ज्यादा मजबूत करने की आवश्यकता है। किसी भी जगह चले जायें, दिल्ली, जयपुर, भीलवाड़ा या हमारे गांव सब जगह टेलीफोन की व्यवस्था एक ही ढंग से चल रही है। जब टेलीफोन मिलाते हैं, तो कह देते हैं कि आपका नम्बर आने वाला है, और उसके बाद अगर ज्यादा तंग करें, तो कहते हैं कि लाइन खराब है। कोई भी नम्बर समय पर नहीं मिल पाता है, जिसका परिणाम यह है कि जिन उद्देश्यों के लिए टेलीफोन लगाया गया है, उनकी पूर्ति नहीं हो पाती है। इस स्थिति में टेलीफोन व्यवस्था को ज्यादा से ज्यादा ठीक करने की आवश्यकता है।

मैंने पाया है कि जितने भी टेलीफोन एकत्रित हैं, वहाँ लोग पन्द्रह, बीस और पच्चीस साल से एक ही जगह पड़े हुए हैं, जिससे उनका वेस्टेड इष्ट्रेट कायम हो जाता है और सरकार की इनकम

भी मारी जाती है। कई लोग बड़े-बड़े व्यापारिक घरानों और बड़े-बड़े सेठों से मिले रहते हैं। उन लोगों को तो नम्बर एक मिनट में मिल जाता है, जबकि हम लोगों को पूरा-पूरा दिन इन्तजार करने के बाद भी नम्बर नहीं मिल पाता है। इस लिए इन वेस्टिड इन्ट्रेस्ट को वहाँ से हटाना चाहिए, ताकि इस प्रकार की गड़बड़ी न हो। विभाग को शायद यह डर हो कि यूनियन इसका विरोध करेगी। लेकिन अगर एडमिनिस्ट्रेशन को मजबूत बनाना है, तो यूनियनों से नहीं डरना चाहिए। पीछे सरकार ने यह कदम उठाया कि जितना ओवरटाइम दिया जाता था, वह बन्द कर दिया, जिसकी वजह से उसे काफी तकलीफ उठानी पड़ी। उसी प्रकार मंत्री महोदय को और हिम्मत कर के व्यवस्था में सुधार लाने की कोशिश करनी चाहिए। इन यूनियनों से डरने की जरूरत नहीं है। हाँ, उनकी वाजिब मांगों की तरफ अवश्य ध्यान देना चाहिए और जहाँ पेट का सवाल है, उन बातों पर विचार करना चाहिए। लेकिन अगर कुछ लोग यूनियन की घाँस के जरिये व्यवस्था को बिगाड़ने की कोशिश करते हैं, तो सरकार को ज्यादा से ज्यादा मजबूत और सख्त हो कर व्यवस्था को सुचारु रूप से चलाने के लिए कदम उठाना चाहिए। (व्यवधान)।

MR. DEPUTY SPEAKER: Our Minister was very famous trade union leader.

SHRI GIRDHARI LAL VYAS: I know I also work with him.

अब मैं अपने क्षेत्र के बारे में निवेदन करना चाहता हूँ। भीलवाड़ा जिले में दो तहसिलें आसीन और जहाजपुर ऐसी हैं, जो डायरेक्टली भीलवाड़ा से कनेक्टिड नहीं हैं। आसोन से भीलवाड़ा टेलीफोन करने के लिए ब्यावर और अजमेर होकर जाना पड़ता है और जहाजपुर से भील-

वाड़ा टेलीफोन करने के लिए देवली और अजमेर हो कर जाना पड़ता है। यह काफी लम्बा सर्कट है, जिसकी वजह से सारा दिन टेलीफोन मिला कर बैठे रहो, तब भी नम्बर नहीं मिलता है। इस बीच में भीलवाड़ा जा कर वापस आ सकते हैं। इसलिए मेरा यह निवेदन है कि जहाजपुर को सीधे भीलवाड़ा से मिलाया जाय, लाइन खींची जाय क्यों कि भीलवाड़ा से शाहपुरे तक लाइन खिंची हुई है, शाहपुरा से जहाजपुर मिलाना है जो केवल 25 मील है। अगर यह व्यवस्था कर दी जाय तो निश्चित तरीके से जहाजपुर क्षेत्र के लोगों को काफी सुविधा मिलेगी। इसी प्रकार की व्यवस्था आसीन्द की है। आसीन्द के लोगों को ब्यावर और अजमेर हो कर भीलवाड़े जाना पड़ता है जबकि डिस्टेंस केवल 34 मील है। इस 34 मील में भी भीलवाड़े से मांडल मिला हुआ है। नौ मील का डिस्टेंस आप निकाल दें तो 25 मील की लाइन बाकी रह जाती है। अगर आसीन्द और मांडल को जोड़ दें तो आसीन्द तहसील के लोगों को काफी रिलीफ मिलेगी। यह व्यवस्था निश्चित तरीके से की जानी चाहिए।

दूसरा मेरा निवेदन है कि आसीन्द और जहाजपुर के जो टेलीफोन एक्सचेंज हैं, जहाजपुर को तो देवली से मिला रखा है और आसीन्द को ब्यावर से मिला रखा है, टेलीफोन एक्सचेंज दूसरे स्थानों पर होने की वजह से इस व्यवस्था को हम मजबूत नहीं बना पाते और टेलीफोन की जो यह अव्यवस्था है उस के कारण लोगों को राहत नहीं मिल पाती।

बिजल को कमी की वजह से टेलीफोन की सर्विस भी ठीक प्रकार से लोगों को नहीं उपलब्ध हो पाती है। हम ने पिछली बार निवेदन किया था कि वहाँ पर अच्छे

[श्री गिरधारी बाल व्यास]

स्ट्रांग बैटरी सेट उपलब्ध कराये लेकिन ऐसे रही बैटरी सेट दे दिए कि जब बिजली फेल होती है तो टेलीफोन की लाइन बिल्कुल समाप्त हो जाती है। आप जानते हैं कई-कई स्थानों पर छः-छः; आठ-आठ घण्टे तक बिजली नहीं मिलती है, इसलिए सारे टेलीफोन एक्सचेंज पन्द्रह-पन्द्रह, सोलह-सोलह घण्टे बिल्कुल बन्द रहते हैं। इसके अभाव के कारण कई आवश्यक कार्य जिन के लिए टेलीफोन करना आवश्यक होता है धरे रह जाते हैं। इसलिए इन व्यवस्थाओं को मजबूत बनाने के लिए अच्छे बैटरी सेट जहाँ पर बिजली का अभाव है वहाँ उपलब्ध कराएँ तो काफी सुविधा रहेगी।

तीसरा मेरा निवेदन पी सी ओ के सम्बन्ध में है। हमारे जिले के बहुत से ऐसे स्थान हैं जिन के सम्बन्ध में हम ने बराबर निवेदन किया है, कि यहाँ पी सी ओ खोलिए। आप ने एक पी सी ओ पिछले साल खोला, उसके लिए हम आप के आभारी हैं। आप ने एक शम्भूगढ़ में खोला लेकिन उसके साथ-साथ दस-पन्द्रह और स्थानों की लिस्ट है जिन स्थानों पर पी सी ओ निश्चित तरीके से खुलने चाहिए। आसीन्द तहसील में अंटाली, ब्राह्मणों की सरणी और निम्बाहेड़ा ये तीन बड़े-बड़े गांव हैं जिन की आबादी करीब-करीब चार-पाँच हजार है। यहाँ सब प्रकार की मंडियाँ हैं। मंडियों के होने की वजह से लोगों को पी सी ओ को सख्त आवश्यकता है।

इसी तरह से ओड़ा तहसील में खेजड़ी है, मानूगढ़ तहसील में सींगोली और महुवा-मानपूरा है, इस के अलावा आगूचा, कंबलियास और भीलवाड़े तहसील में रूपहेली, इस प्रकार से कुल 6-7 स्थान हैं जिनके सम्बन्ध में मैंने पहले भी निवेदन किया और

अब भी मेरा निवेदन है कि इन स्थानों पर पी सी ओ खोलें तो उस से वहाँ की जनता की काफी राहत पहुँचेगी।

वरलियासपुर में आपने एक पी सी ओ खोल रखा है। वहाँ पर करीब 15-20 लोगों की डिमांड है कि वहाँ एक्सचेंज खोलना चाहिए। वहाँ एक्सचेंज खोलवाने की व्यवस्था करेंगे तो उससे लोगों को काफी लाभ पहुँचेगा।

इसी प्रकार से पोस्ट आफिस के सिलसिले में आप ने तय किया है कि हर पंचायत सेंटर पर पोस्ट आफिस खोलेंगे लेकिन अब भी बहुत सी ऐसी पंचायतें हैं जहाँ पर पोस्ट आफिस नहीं खुले हैं। इसलिए मेरा एक सुझाव है कि जो पंचायत सकिल अब बाकी रहते हैं उन पर निश्चित तरीके से पोस्ट आफिस खोलने चाहिए।

हमारे यहाँ शाहपुरा के अन्दर फूलिया एक बहुत पुराना स्थान है, बहुत पुराने जमाने में तो वह किसी रियासत की राजधानी था, मगर अब वह करीब 5-6 हजार की आबादी है। वहाँ पर एक छोटा सा पोस्ट आफिस है। उस को सब-पोस्ट आफिस में तब्दील करने के लिए वर्षों से आप से निवेदन कर रहे हैं लेकिन आप के विभाग ने उस पर कोई तवज्जह नहीं की है। इसलिए मेरी आप से प्रार्थना है कि वहाँ पर फूलिया में जो शाहपुरा तहसील में है सब-पोस्ट आफिस आप बनाएँ जिससे अड़ोस-पड़ोस के लोगों को डाक मिलने में काफी सहूलियत होगी।

एक निवेदन और है कि डाक विभाग में कुछ ऐसे पोस्ट मास्टर्स हैं जिन की

शिकायतें हैं। मैंने परसनली शिकायतों की तीन-चार चिट्ठियां लिखी हैं। बदनोर में और शम्भूगढ़ में तथा ऐसे ही और दोन्तीन स्थानों में पोस्ट मास्टर कई-कई वर्षों से वहां जमे हुए हैं और वे लोकल पालिटिक्स में इन्वाल्ड हैं। वे लोगों की चिट्ठियां खोल लेते हैं, मनीआर्डर गड़बड़ करते हैं और कई अन्य प्रकार की शिकायतें उन के खिलाफ हैं। ऐसे लोगों को ट्रांसफर करने के बारे में लिखा गया कि उन का ट्रांसफर किया जाय और उनके खिलाफ जांच कराई जाय, मगर वहां के सुपरिटेण्डेंट और अधिकारी लोग यूनियन से इतना घबड़ाते हैं कि अगर हम ट्रांसफर कर देंगे तो यूनियन वाले हमारे खिलाफ बवेला खड़ा कर देंगे।

17 बजे

लेजिना जिनके खिलाफ जेन्युइन शिकायत हैं, जिन के खिलाफ भयंकर आरोप हैं, मिसाल के तौर पर शम्भूगढ़ के पोस्ट मास्टर के खिलाफ ऐसा आरोप है कि एक 500 रुपये का जो डाफ्ट आया था उसको उसने गायब कर दिया—इस तरह की शिकायत, जेन्युइन शिकायत होने के बावजूद आप उसका ट्रांसफर करने या उसके खिलाफ इन्क्वायरी करने में घबराते हैं। आप डरते हैं कि ट्रेड यूनियन मूवमेण्ट की वजह से कर देंगे लेकिन इन बातों से आप कब तक डरते रहेंगे। यदि आप इस तरह से डरते रहेंगे तो आपका मैनेजमेण्ट बिल्कुल बेकार हो जायेगा। पहले के समय में डाक-तार तथा रेलवे विभाग को सब से अच्छा विभाग माना जाता था लेकिन आजकल इन विभागों की हालत वैसी नहीं रह गई है, जैसे कि पहले थी। आज इस विभाग की साख पहले जैसी नहीं है। आज ट्रेड यूनियन मूवमेण्ट के चलते लोग इसमें भी गड़बड़ी करने की कोशिश करते हैं और

इसकी वजह से इस विभाग में बहुत डेटेरिओरेशन आया है और आपकी सारी व्यवस्थायें गड़बड़ हुई हैं। इसकी वजह से कई स्थानों पर लोगों की तकलीफें उठानी पड़ी हैं। इसलिए इस विभाग को देश में जो पहले साख बनी हुई थी उसी को फिर से कायम करने का प्रयत्न होना चाहिए और इस तरह की व्यवस्था को जानी चाहिए जिससे कि लोग इस बात को महसूस कर सकें कि डाक व तार विभाग ईमानदारी और जनता की सेवा करने वाला विभाग है। इस विभाग में जो भी खराब कर्मचारी हैं उन को निश्चित तौर से सजा मिलनी चाहिए, उनके खिलाफ कार्यवाही अवश्य होनी चाहिए। साथ ही साथ ट्रांसफर की कार्यवाही भी होनी चाहिए ताकि यह विभाग ठीक प्रकार से जनता के प्रति अपने दायित्व को पूरा कर सके।

इसी प्रकार से मैं निवेदन करना चाहता हूँ कि जिन स्थानों पर आपने सब पोस्ट-आफिस कायम किए हैं जैसे गुलाबपुरा और बनेड़ा, वहां आपने जमानों भी ले ली हैं। हमने फ्री प्लॉट दिलवाए थे, आपके विभाग ने कहा था कि बिल्डिंग बनायेंगे लेकिन अभी तक बिल्डिंग न बनने की वजह से आपके विभाग का काम वहां पर सुचारु रूप से चलाने में कठिनाई हो रही है। इसी प्रकार से भीलवाड़ा में टेलीफोन एक्सचेंज के लिए बिल्डिंग स्वीकृत की गई परन्तु अभी तक कोई काम नहीं हो रहा है। इस प्रकार से आपके विभाग में शिथिलता बढ़ती जा रही है। जो जमीन आपको वहां पर मिली है उसको भी आप एक्वायर नहीं करना चाहते हैं। टेलीफोन एक्सचेंज की नई बिल्डिंग के अभाव में पुरानी बिल्डिंग से टेलीफोन एक्सचेंज की व्यवस्था ठीक प्रकार से नहीं चलती है। इसके कारण जिनके पास टेलीफोन लगे हैं उनको काफी बड़ी तकलीफ है। इसलिए मेरी आपसे

[श्री गिरवारी लाल व्यास]

प्रार्थना है कि भीलवाड़ा शहर, जहाँ सवा लाख की आबादी है, वहाँ पर टेलीफोन एक्सचेंज की बिल्डिंग का निर्माण कार्य जल्दी से जल्दी आरम्भ करें ताकि जनता को सुविधा मिल सके।

17.03 hrs.

[SHRI K. RAJA MALLU in the Chair]

इन बातों के अतिरिक्त आपका विभाग जो और कार्य कर रहा है उसके लिए हम आपके आभारी हैं और हमें आशा है कि आपका विभाग दिन व दिन तरक्की करेगा तथा जनता की ज्यादा से ज्यादा सेवा करने में सक्षम होगा।

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): Mr. Chairman, Sir, I am much obliged to you for having called me early and I thank my hon. colleagues who also gave their consent to it.

Mr. Chairman, as you know, we are discussing the Demands for Grants in respect of this Ministry after about seven years; there is a backlog of grievances for about seven years; so, I would request you not to ring the bell unless you find me irrelevant.

The Annual Report of this Ministry, which has been given to us, is, unfortunately, more or less a replica of the previous Reports which I have seen. The only job that has been done is filling up of the blanks; the Chapter paragraphs, everything has been the same for a long number of years.

I am sorry to say that this report hides more than it reveals. Neither the Members of Parliament nor the people in general would be more wise if they go through this particular report. I believe, Sir, in a democratic country like ours, it is the right of every tax-

payer to know as to how our Communications Ministry is functioning. It is no doubt true that in para 1.2 the report mentions:

"The Ministry of Communications has been able to achieve an allround progress in almost all the activities and projects under its administrative control."

I request the hon. Minister to forgive me if I am unable to agree with this particular observation in this report.

I expected that there would be reflection in the report of the promises, of the announcements which you gave to this nation, to the people of this nation, since you assumed office. I had the opportunity of going through all the press-clippings wherein I read all the announcements. I was expecting that with the hon. Minister, Mr. Stephen at the helm of affairs, there would be considerable improvements. But, with all humility, I may say that the vehicle has been put in the reverse gear.

The hon. Minister, no sooner he took charge of this Ministry, when he was questioned about the scarcity of postal stationery referred to by my learned colleague who spoke first, announced that there would not be any scarcity now because you will have a Postal Stationery and Stamp Press in Hyderabad. That is what you are believed to have said in the month of May 1980, if I am correct. I was hunting for this in this particular report was it real assurance or was it only a political gimmick. It was not only one—I can quote 10 instances but I have no time to quote and I have to go to the more important department of Telephones.

Sir, a question was raised at Bangalore that there was a demand and request from all sections that medicines are not available in the country, people are not in a position to go to the cities and, therefore, these medicines especially for the common remedies should be sold through post-offices as suggested by the Hathi Committee. I do not know whether the implementation is possible. When the question was

pa: you jumped on your feet and said, 'I am doing it. I am considering it.' That is what the *Indian Express* of 24th April 1980 mentions. I did not believe this. Therefore, I tried to go through the further clippings whether you have denied this anywhere. I am sure your able assistants must have brought to your notice this particular report. An eminent lawyer as you are, you know silence means consent. Your silence in regard to this statement, I take, means that your statement is true.

You also indicated that you wanted to overhaul the entire P & T Laws because they are out-dated as they were made during the British regime. I do not find any mention of it here. As you know very well, Sec. 4 of the Indian Post Office Act is being challenged in the Supreme Court as *ultra vires* and absolutely there is no reference to it in this report.

He has also gone on record saying that because of the lack of technical personnel there are certain difficulties in the Department. The hon. Minister announced that he would be creating a standing pool of technical personnel expeditiously to get the matters decided quickly. I find no mention of it here. You also said that you were going to instal computer centres in the four metropolitan cities for handling subscribers' accounts, the delivery enquiry services and variety of other complex operations. I do not find any mention nor is there any amount debited for all these things.

You promised to provide subsidised or departmental transport for women employees. Sir, this is a very important matter for cities like Delhi and Bombay where the women telephone operators have to work day and night and you know what is the position in Bombay, where women are being murdered. Mrs. Ahilya Rangnekar, ex-M.P. came and met the deputy Minister with her grievance. It has not been solved. I find from the records that nothing has been done in this connection. I do not know whether you are going to fulfil this assurance which you have given. An order to get the popular

support of the employees and the people the hon. Minister also announced that there would be a group housing scheme and he would open more holiday homes at the hill stations for the postal employees. The employees were happy. But, we do not find anything in this report about the assurances. No provision for this purpose has been made in the budget. An announcement was made in June 1980, that there would be a separate P&T Budget. If that is done, this department would be in a position to contribute substantially to the general funds of this particular Government. Are you really serious about this? If you are really serious about this, why don't you mention about that in the report? We could have gone through this and could have made certain suggestions and given you some statistics. Unfortunately there is no mention about this.

The most important thing to which I would like to invite the attention of the hon. Members of this House is the pronouncement made that all further expansion in the field of tele-communication is proposed to be based on electronics switching system. You have also declared that Government was keen to establish as early as possible indigenous—I underline the word indigenous—an manufacturing capacity for the electronics equipment.

I am sorry to say that this announcement is not very correct. On the other hand, the Department is trying to bring in some other technology and introduce the outdated cross bar system at Rae Bareilly Unit of ITT to which you have made a reference.

DR. SUBRAMANIAM SWAMY
(Bombay North East): Why are you against Rae Bareilly?

SHRI BAPUSAHEB PARULEKAR: I am not on the point of Rae Bareilly as such. The reports are there that for the electronics communication cross bar system, for the first expansion of Rae Bareilly Unit of ITT the entire unit is to be imported from B.T.M. a Belgium subsidiary of U.S. Multinational ITT. Is this the indigenous thing I would like to know from you. This report

[Shri Bapusaheb Parulekar]

has also not been controverted. It is said that the import bill would be about Rs. 30 crores plus the foreign exchange. This country would be saddled with the outdated technology and the poor taxpayers will have to pay Rs. 6,000 per line. I want to know whether it is correct. Not only that. The impression among the general public is that all this is being done in spite of the fact that the design task force was appointed to find out a scheme. They have provided a scheme which is known as Indian Cross Bars. It is stated in the press; there are editorials and articles that all this is being done under the influence of the U.S. Your D.G.T.D. (Director General, Technical Development) is under pressure. This has come in the papers. I would request the hon. Minister to tell this august House in confidence and tell us if these reports are correct.

If these reports are correct, I would like to ask: whether your statement that you are going to convert this cross bar into electronic system, that too by indigenous method is correct. Which of the two things is correct? There is some mention about the post offices in the rural areas. I will leave the other things. You have said that the post offices in the rural areas have Rs. 6,800 crores savings. This is the maximum amount in the banks under the postal savings. But, what is the return that you are giving to them? In January 1980 you announce certain concessions. These concessions declared have yet to be received up to the District office level of P&T Department. For the backward area the conditions of minimum population 2500 for getting a PCO is removed. But the Superintendent of P.O. at Ratangiri tells me that they have not received any of the instructions. Hence he could not sanction. On the other hand he tells me that there is a ban of financial constraints. So, it is not possible to get the telecommunication facilities extended to the rural areas. Now you say that you have no money.

But, Sir, I would request the hon. Minister of Communications to tell us whether it is true or not that an amount of Rs. 33 crores as telephone arrears is due to your Ministry and one Member of Parliament owes you Rs. 1 lakh? Is that true? What efforts have you made to recover this amount? This is what Mr. Stephen said in the Press Conference.

PROF. N. G. RANGA: Is the Member alive?

SHRI BAPUSAHEB PARULEKAR: That he did not clarify in his Press conference, so I cannot say. Apart from what the Members owe; there are arrears to the tune of Rs. 33 crores.

Sir, coming to the Telegraph Department this Report itself shows that from 1965-66 to 1980-81 the peak of traffic was reached in 1977-78—during Janata regime—when 50.26 lakh messages and 1712.84 lakh words were telegraphed. Now, it is declining every year. Sir, is it because your telegrams are received by the persons to whom they are addressed only after the confirmatory letters are received?

Now, I come to the important Department of Telephones. I need not say much about telephones because the hon. Prime Minister has recently said which is published under your photograph, Mr. Stephen, and which you have not refuted. She said:

“The hon. Prime Minister is reported to have said that the Telephones Department is rotten and needs a lot of repair.”

Sir, the problems of the telephones cannot be solved by dramatic removal of General Managers. The telephones are not properly functioning. Everybody knows that. We need not go into the details. The hon. Chairman of Rajya Sabha and Vice-President of India has said that his sleep was disturbed five times in one night

because of wrong calls. If that is the position of the Vice-President then what about us? I, therefore, request the hon. Minister to consider all this. I would also like to know whether it would be proper to consider formation of an autonomous corporation. Improvement of the quality of the exchanges is also necessary. At the same time it is necessary that human elements which are at fault also need some change and something will have to be done in this connection. Your telephone operators or postal employees are many a time rude. Mr. Chairman, I do not understand this 'Courtesy Week' by the Department which is there once a year. Are we to take it that for the remaining 51 weeks they are discourteous?

Sir, coming to the telephones in Delhi you will find if you ring 180, 181, 182 and 183—when I was told to speak on the Demands for Grants of this Ministry I myself tried it and verified—you get that particular taped reply even at 4 A.M.

“कृपया इन्जर कीजिए, आप ब्यु में हैं।”

They go on playing the tape and they go on chit-chatting. If you dial 199, 197 and 196—which I also experienced—and keep it holding for a few minutes till a very rude voice breaks the silence. While on the line you are bound to hear the endless chatter of telephone operators about mundane matters and cross-talk. People say that they do not mind their chit-chats so much as their rudeness. I quote what my friends say:

“The subscribers say that the telephone operators need not be all sugar and honey but the minimum one expects is that they will at least speak in a soft tone.”

But, even that is not there. So, this is the situation which we face. I would therefore request the Minister to consider this. Many a time we get wrong numbers. If one Minister is to be removed from the Cabinet, by this sort of wrong-dialling system, what happens is; the telephone call

goes to some other Minister, and he gets removed from the Cabinet! And so far as STD is concerned, the joke is being narrated everywhere that STD means, 'Subscriber, try and die'. That is what STD means! Sir, during the past few years we find that many committees were appointed and we find that 200 recommendations were made by them. But these recommendations are not being implemented. Sir, shortage of cables is a much-trotted excuse which is being given for the long waiting list. But may I ask the hon. Minister one question? Is it true or not that the State-owned Cable Factories are being starved for orders whereas cables are being imported from abroad. Is it or is it not a fact? Is it or is it not a fact that there is over-staffing in the entire Telephone Department? Whereas in other countries abroad we find that 100 phones are earmarked for one employee here what we find is that 10 phones are allotted for one employee. Still you find that Rs. 26.07 crores is the amount which is paid as over-time every year to the P&T employees. May I ask you, is it because these employees do not do work from 11 to 5, and start working only from 5 O'clock, and therefore, this huge overtime has to be paid? Sir, the whole Postal Department and the whole Telecommunication Division has to be improved.

Regarding Trunk Call, I tell them, book a Trunk Call to Ratnagiri. I tell them 'Ratnagiri-via-Bombay'. After about 2 hours I am told: 'Sir, Bombay-Bangalore Line is out of order.' This is what they tell me after 2 hours. I book a call in the morning at 7 O'clock. I go back in the evening at 7 O'clock. I remind them and ask them, what has happened. Do you know what they say? They simply say, 'Sir, your line is out of order'. But if I ring up a special number, I get it within 10 minutes. This is what happens. That is why I say, there is need for complete overhauling of the Postal and Telecommunication wing of the

[Shri Bapusaheb Parulekar]

Ministry. We pay money. We book an urgent call. For 15 or 20 hours we don't get it. If such connection cannot be given as an urgent call, then why should you charge for it as an urgent call? Then the charge for urgent call should not be made. Now what happens is this: Even if a telephone is out of order for 15 days you charge for those days also. That should not be done at all. I ring up somebody and I make a complaint. He asks me to ring up the Supervisor; I ring up the Supervisor; the Supervisor tells me to ring up the Engineer; I ring up the Engineer; the Engineer tells me to ring up the Superintendent. He tells me to ring back to the previous number; so the circle is now complete! And still I do not get any relief. Of course, some improvements have taken place in the Ministry, but they are not satisfactory. So, in view of all these submissions which I have made, I may be excused when I say, I am unable to support your Demands for Grants and therefore I oppose them.

श्री बृद्धि चन्द्र जैन (बाड़मेर) :
सभापति महोदय, जो संचार मंत्रालय की तरफ से मांगें प्रस्तुत हुई हैं उनका मैं समर्थन करते हुए अपने विचार सदन के समक्ष रखना चाहता हूँ।

मैं संचार मंत्री जी को धन्यवाद देना चाहता हूँ कि उनके मंत्रालय के माध्यम से हमारे देश ने उपग्रह संचार युग में प्रवेश किया है और हमारे देश की प्रधान मंत्री श्रीमती इंदिरा गांधी जी ने 15 नवम्बर को सिकन्दराबाद में उपग्रह संचार प्रणाली का उद्घाटन कर के अण्डमान निकोबार, लक्षद्वीप और मिजोरम से सीधे बातचीत करने की व्यवस्था की। हमारे वैज्ञानिकों का यह कार्य बहुत उत्साहवर्द्धक और प्रशंसनीय है। इस सम्बन्ध में मंत्री महादय और हमारी गवर्नमेंट ने जो कदम उठाये हैं मैं उनकी प्रशंसा करता हूँ।

दूसरे मंत्री जी का जो सराहनीय कार्य है जिसकी प्रशंसा किये वगैर भी मैं नहीं रह सकता वह यह है कि 1980-85 की छठी पंचवर्षीय योजना, सिक्सव फाइव इयर प्लान में संचार व्यवस्था के लिए 950 करोड़ रुपये का प्रावधान किया है। इसी तरह से बैकवर्ड और ट्राइबल एरियाज में संचार व्यवस्थाएँ फैलाने की भी योजना बनाई गई है। उसमें राजस्थान के बाड़मेर डिस्ट्रिक्ट को भी सम्मिलित किया गया है। परन्तु इस सम्बन्ध में अभी तक कोई कदम नहीं उठाया गया है। इण्टे-प्रेटिड नेटवर्क की जो आपकी योजना है इस सम्बन्ध में कार्य जल्दी से जल्दी शुरू होनी चाहिए ताकि इन बैकवर्ड एरियाज में, जहाँ पर टेलीफोन फैसिलिटीज नहीं हैं वहाँ पर टेलीफोन फैसिलिटीज दी जा सकें और वह क्षेत्र भी विकास की ओर अग्रसर हो सके।

दूसरी बात मैं पी० सी० ओ० कनेक्शंस के बारे में कहना चाहता हूँ। बैकवर्ड एरियाज के लिए पी० सी० ओ० कनेक्शन के लिए आपने 2500 पापूलेशन का नॉर्म तय किया है, इसलिए इस नॉर्म के अन्तर्गत जितने भी स्थान आते हैं उन पर जल्दी से जल्दी कार्य शुरू किया जाना चाहिए इन स्थानों पर जल्दी से जल्दी स्वीकृति प्रदान की जानी चाहिए।

सभापति महोदय, इसी प्रकार मैं पुलिस-स्टेशंस के बारे में आपसे निवेदन करना चाहता हूँ कि जॉ-एण्ड-आर्डर की स्थिति कायम रखने के लिए पुलिस स्टेशनों को कनैक्ट करना बहुत आवश्यक है। पुलिस स्टेशन टेलीफोन से कनैक्ट नहीं होते हैं तो जनता को बड़ी कठिनाई का सामना करना पड़ता है और आपने अपने नॉर्म्स के अन्दर भी यह दिया हुआ है कि पुलिस स्टेशंस को प्रायोरिटी दी जाएगी, परन्तु बहुत से पुलिस स्टेशंस अभी तक कनैक्ट नहीं किए

गए हैं। हमारे यहाँ के एक पुलिस स्टेशन— गुड़ा के बारे में मैं आपको बतलाना चाहता हूँ कि यहाँ पर सात वर्ष पूर्व टेलीफोन कनेक्शन स्वीकृत किया गया था, यह महत्वपूर्ण ग्राम है और यहाँ की जनसंख्या 5000 से ज्यादा है, लेकिन अभी तक इसे टेलीफोन कनेक्शन नहीं दिया गया है। इसी प्रकार और भी सैंकशंड स्कीम्स हैं, जैसे—त्रटड़, मेदूसर, उंडू, भिआड़ आदि, यहाँ पर भी अभी कार्य शुरू नहीं किया गया है। मेरा निवेदन है कि इन स्थानों पर जल्दी से जल्दी कार्य शुरू होना चाहिए। इसी प्रकार और स्थान भी हैं जो आपके नॉर्म्स के अन्तर्गत आते हैं, जैसे—गुड़ा, गिड़ा, बिजराड़, गिराब आदि, इन स्थानों पर भी शीघ्र ही टेलीफोन की सुविधा दी जानी चाहिए। इस बारे में हम राजस्थान सर्कल के जनरल मैनेजर से जब भी मिलते हैं तो उनका यही जवाब रहता है कि सामग्री उपलब्ध नहीं है। कभी कहते हैं कि अल्यूमिनियम वायर नहीं हैं, कभी कहते हैं कि कंडक्टर्स नहीं हैं, कभी कहते हैं कि खंबों की कमी है, तो कहने का मतलब यह है कि यह हमारा पिछड़ा हुआ क्षेत्र है, यहाँ पर अगर सैंकशंड स्कीम्स पर काम शुरू नहीं होता है तो हमारी प्रगति रुक जाती है, हमारी प्रगति नहीं हो सकती, हमारा विकास नहीं हो सकता। इसलिए मैं चाहता हूँ कि जो पी० सी० ओ० की सैंकशंड स्कीम्स हैं और जो 2500 जनसंख्या के गांव हैं, उन स्थानों पर तीव्रता से काम शुरू होना चाहिए। सभापति महोदय, मेरा कहना तो यह है कि सैंकशन होने के बाद एक साल के अन्दर कार्य शुरू हो जाना चाहिए। एक साल का समय आप ले सकते हैं, लेकिन 3-4 या 5 साल का समय आप लें, पी० सी० ओ० कनेक्शन के लिए, यह स्थिति ठीक नहीं है।

सभापति महोदय, इसके अलावा रॉंग कनेक्शन, क्रास-कनेक्शन, नो-कनेक्शन, फाल्टी कनेक्शन, यह स्थिति आज टेलीफोन विभाग की है। इसके बारे में मेरे मित्रों ने पहले ही काफी कह दिया है, इसलिए मैं दोहराना नहीं चाहता। जब से ओवर-टाइम बन्द कर दिया गया है, तब से स्थिति और ज्यादा बिगड़ गई है। ओवर-टाइम बन्द हुए 6 माह हुए हैं, इस बीच काफी इन-एफिसिएंसी आई है। इस बारे में मैंने स्वयं देखा है कि जब भी हम बाड़मेर से टेलीफोन करते हैं तो जोधपुर तक तो रिस्पॉस मिलता है, लेकिन जोधपुर से आगे कोई भी स्टेशन हो, चाहे बांबं हो, अहमदाबाद हो, जोधपुर से आगे कोई भी स्टेशन हो रिस्पॉस नहीं मिलता। जोधपुर बिल्कुल एक कदम भी आगे नहीं बढ़ा है। दो दो दिन लग जाते हैं। कनेक्शन के बारे में कतई आपके लोग कोओप्रेट नहीं करते हैं। आपने जो ओवरटाइम बन्द करने की नीति अपनाई है इसकी तो मैं प्रशंसा करता हूँ लेकिन आप को यह भी देखना चाहिए कि बाड़मेर और जैसलमेर आदि में जहाँ स्टाफ ऑपरेटर्स का पंद्रह होना चाहिए वहाँ पांच का ही स्टाफ है। जो पद रिक्त पड़े हैं उनकी पूर्ति भी होनी चाहिए।

पोस्ट आफिस खोलने के बारे में आपने कुछ नार्म फिक्स किए हैं। बैंकवर्ड एरियाज के लिए आपने एक हजार की पापुलेशन का नार्म फिक्स किया है। यह बहुत बड़ा और विस्तृत क्षेत्र है। यह जनसंख्या जो आपने रखी है बहुत अधिक है। जैसलमेर में तो सात व्यक्ति पर स्क्वेयर मील में रहते हैं। बाड़मेर में 75 पर स्क्वेयर मील में रहते हैं। यह पापुलेशन उन एरियाज के लिए बहुत अधिक है। इसको पांच सौ किया जाना चाहिए। इन एरियाज को स्पेशल केस के तौर पर ट्रीट किया जाना चाहिए। मेरा खुब का

[श्री वृद्धी चन्द्र जैन]

पॉलिमैट का एरिया केरल प्रान्त से दुगुना है और हरियाणा से ड्यौड़ा है। ऐसे एरियाज में एक हजार के विल्लेज होना बहुत बड़ी बात है। इस नाम को अगर रखा जाए तो वहां पोस्ट आफिस की सुविधा प्राप्त ही नहीं हो सकती है। इसको पांच सौ की पापुलेशन के आधार पर आपकी करना चाहिए। हमारे यहां एक रेवेन्यू गांव सुंदरा ऐसा है जो पांच सौ स्क्वेयर मील में फैला हुआ है। अगर एक रेवेन्यू विल्लेज में एक पोस्ट आफिस है तो आप कहते हैं कि वहां दूसरा नहीं खोला जा सकता है। लेकिन सुंदरा को ही आप देखें। कितना बड़ा यह रेवेन्यू विल्लेज है। इस रेवेन्यू विल्लेज में एक से दूसरे विल्लेज में जाना हो तो बीस पच्चीस मील का एरिया कवर करना पड़ता है, दस मील का एरिया कवर करना पड़ता है। यहां दो होने चाहिए। इसी तरह से ग्राम रावठसर में दो ब्रांच पोस्ट आफिस होने चाहियें। इसका पचास स्क्वेयर मील का एरिया है और पांच हजार की आबादी है। 1981 की सैसल के ये आंकड़े हैं। 1971 में यह आबादी चार हजार थी। वहां भी दूसरा पोस्ट आफिस रामसर कुआ रावतसर में होना चाहिए। वहां मिडल स्कूल है। इसी तरह से गूणमा का तला (ग्राम सवाऊ पदम सिंह) : जो एक—रेवेन्यू विल्लेज है उसके अन्दर भी दो पोस्ट आफिस होने चाहियें। आपने जो नाम फिक्स किए हैं उसमें ये नहीं खुल सकते हैं। आपको इन नामों के बारे में फिर से स्टडी करनी चाहिए। किस प्रकार का एरिया है, कौसी वहां की कंडिशन है, इन सब का अध्ययन करके पोस्ट आफिस खोलने के बारे में आपको नीति बनानी चाहिए।

जैसलमेर में सुपरिटेण्डेंट पोस्ट आफिस नहीं है। यह डिस्ट्रिक्ट हैडक्वार्टर है। पर्यटन की दृष्टि से महत्वपूर्ण स्थान है। डिफेंस की दृष्टि से इसका

महत्व बहुत ज्यादा है। प्रधान मंत्री जी वहां दौरे पर गई थीं। वहां पर डिविजनल पोस्ट आफिस नहीं है। बाइमेर में नहीं है। कोई विल्लेज नहीं है। बार बार हमने कहा है कि हम जमीन देने को तैयार हैं, हमारी गवर्नमेंट देने को तैयार है, फ्री देने को तैयार है। वहां आप पोस्ट आफिस की विल्लेज बनाएं। जो अभी बनी हुई है वह पचास वर्ष पुरानी है और वह भी एनक्रोचमेंट करके बनाई गई है स्टेशन रोड के पास। यह विल्लेज हमारे टाउन की ब्यूटी को खत्म कर रही है। इसको वहां से हटाया जाना चाहिए। हम जमीन देने को तैयार हैं। अच्छी आप विल्लेज बनाएं। जैसलमेर में न सुपरिटेण्डेंट पोस्ट आफिस है और न डिविजनल पोस्ट आफिस और न बाइमेर में पोस्ट आफिस की नई विल्लेज ही बनाई जाती है। उसकी घोर उपेक्षा हो रही है। यह क्षेत्र सीमावर्ती है। बाइमेर जैसलमेर का महत्व डिफेंस की दृष्टि से बहुत अधिक है। आर्मी वहां पर है। बी एस एफ वहां पर है और डिफेंस का हैडक्वार्टर वहां पर है। वह मुख्यालय है। मुख्यालय में तो सभी प्रकार की सुविधायें उपलब्ध होनी चाहिए। आपने जो नाम जनसंख्या के बारे में निर्धारित किए हैं उन पर आपको कायम नहीं रहना चाहिए। एज ए स्पेशल केस बाइमेर और जैसलमेर का विकास करना चाहिए।

अन्त में कहना चाहता हूँ कि जो व्यवस्था की जा सके वह आप करें ताकि हमारे क्षेत्र में लोगों को पोस्ट आफिस, डाक-तार की सुविधायें मिल सकें। हमारे बाइमेर और जैसलमेर में सब पोस्ट आफिसज बहुत कम हैं। जो ब्रांच पोस्ट आफिस हैं जिनकी पापुलेशन 2,500 अगर हो जाये वहां आप खोल दें। कोई और नोर्म आप तय कर लीजिए, ताकि वहां सब-पोस्ट आफिस हो जाये। बाइमेर में बहुत कम सब-पोस्ट

आफिस है, और जो हैं भी वह सभी किराये की इमारतों में हैं। इस सम्बन्ध में आपको भवन बनाने के लिए प्रयास करना चाहिए। विकास की दौड़ में जब सभी आगे बढ़ रहे हैं तब हम पिछड़े हुए रहे यह उचित नहीं है। हम देश के प्रहरी हैं हमारा पूरी तरह से विकास कर के हमारी प्रगति करें, और देश के जो प्रहरी हैं वह यह महसूस करें कि यह देश हमारा है और हमारी प्रगति में केन्द्रीय सरकार पूरी तरह से जागरूक है।

इन्हीं शब्दों के साथ मैं आपको धन्यवाद देता हूँ।

श्री मनोहर लाल सेनी (कुरुक्षेत्र) : सभापति जी, मैं यह कहना चाहता हूँ कि आजादी के इतने लम्बे अरसे के बाद भी डाक-तार और संचार सुविधाओं का समुचित विकास नहीं हुआ है और विस्तार भी नहीं हुआ है। पिछड़े हुए क्षेत्र जहाँ रेगिस्तान है, पहाड़ी इलाके हैं, समुद्र से घिरे हुए इलाके हैं वहाँ की बात तो विशेषकर है। लेकिन हिन्दुस्तान के 7 लाख गावों को अभी तक डाक-तार, टेलीफोन और संचार की दूसरी सुविधायें पूरी तरह से नहीं मिली हैं। अभी कई माननीय सदस्यों ने इस बारे में मंत्री जी का ध्यान दिलाया है।

जहाँ तक डाकखानों का सम्बन्ध है उसके लिए 1,000 लोगों की जो सीमा रखी गई है वह सीमा कुछ इलाकों के लिए ठीक नहीं है। और जहाँ गांव सुविधायें देना चाहें, क्योंकि मैं तजुवों के आघार पर कहता हूँ कि गांव के लोगों को बर्डन किया जाता है जब भी कोई स्कूल बनाया जाये, अस्पताल बनाया जाये उसके लिए उनसे जमीन ली जाती है और इमारत भी ली जाती है। अगर डाक-तार विभाग

के लोग और यह संचालय चाहें तो गांव के लोग इस सुविधा को जमीन ही नहीं बल्कि बिल्डिंग भी—टेलीफोन सुविधाओं के लिये और डाक-घर के लिए गांव के लोग मकान तक बना कर देने के लिए तैयार हैं बशर्त कि मिनिस्ट्री को इसमें दिलचस्पी हो।

मैं कुरुक्षेत्र से आता हूँ, वहाँ एक गांव है बड़शामी, वहाँ के सरपंच भी शेर सिंह ने एप्लाई किया टेलीफोन कनेक्शन के लिए, दो, तीन कनेक्शन पहले भी मिले हैं और लाइवा जहाँ ऐक्सचेंज है वहाँ के अधिकारी ने कहा कि पहले कनेक्शन शहर में देंगे हालांकि नम्बर उसका पहले है। क्या मंत्री जी ने विभाग को ऐसे इंस्ट्रक्शन्स दे रखे हैं कि नम्बर होते हुए भी गांव के लोगों को बाद में टेलीफोन कनेक्शन लाइन होते हुए भी बाद में दिया जायगा और शहर में पहले दिया जायगा? मैंने इस बारे में अम्बाला के जी० एम० से बातचीत की। कहा गया कि ए० जी० एम० से बात करवायेंगे, दो, तीन मिनट बाद फिर कहा गया कि वह भी नहीं है। हमने कहा किसी और से बात कराइये। इसी में 10 मिनट ले लिए और किसी से बात हुए बगैर टेलीफोन डिस्कनेक्ट हो गया। इस तरह से विभाग की लापरवाही है, और विशेष कर गांव के लोगों के साथ। मैं चाहूंगा क्या मंत्री जी देश को और सदन को आपवासन देंगे कि देश के 7 लाख गांवों को डाकघर की जहाँ यह सुविधा नहीं है तुरन्त सुविधा दी जायगी, और जहाँ टेलीफोन की लाइनें हैं वहाँ उनको पहले और शहर के लोगों को बाद में कनेक्शन दिये जायेंगे?

टेलीफोन का हाल जैसा है वह अभी कई माननीय सदस्यों ने कहा है टेलीफॉन्स की काल्स मिलाने पर भी बड़ा करप्शन है और एस० टी० डी० में भी काफ़ी करप्शन है। जहाँ काल मिलाई जाती है, कई

[श्री मनोहर लाल सैनी]

बार नहीं, बहुत बार रिकार्ड नहीं की जाती है। दोनों तरफ से रिकार्ड होनी चाहिए या उसके लिए कोई और सुविधा होनी चाहिए। शहरों में और बड़े कस्बों में से 5-साहूकारों के यहां टेलीफोन अपरेटर्स घूमते हुए नजर आते हैं, वह बिल इकट्ठे करते रहते हैं। इस तरह से गवर्नमेंट को रैवेन्यू का लास हो रहा है। मंत्री महोदय इस तरफ ध्यान दें, दोनों तरफ की कालस रिकार्ड हों, जिससे देश को इस तरह का नुकसान न हो।

जहां तक छोटी बचत का सम्बन्ध है, आपकी वार्षिक रिपोर्ट में दिया गया है कि 600 करोड़ रुपये से भी ऊपर गांव के लोग बचत कर के देते हैं, लेकिन एक बहुत बड़ी मुश्किल गांव के लोगों को फंस करनी पड़ती है। जब वह शहर में रजिस्ट्रेशन के दफ्तर में या तहसील के दफ्तर में जाते हैं तो उन पर दबाव दिया जाता है कि स्माल सेविंग्स में 10, 5 हजार जमा करो। वह कहते हैं कि हमारे पास नहीं है, फिर उनसे कहा जाता है कि एक साल का ब्याज दे दीजिये और उनसे एक साल का इंटरेस्ट ले कर पैसे वाले आदमी वह पैसे और उससे जो कम पैसे होता है, जमा कर के उसका फायदा उठा लेते हैं। पैसे तो गांव के लोग देते हैं और वह जमा होता है शहर के बड़े पूंजीपतियों के नाम। मेरा निवेदन है कि मंत्री महोदय इस पर ध्यान दें, राज्य सरकारों से सम्बन्ध स्थापित करें और उनसे कहें कि जहां गांव के लोगों का रुपया डिपॉजिट करने का सवाल हो वह गांव में ही जमा किया जाये, वहां विशेष ध्यान स्माल सेविंग्स की तरफ दिया जाये। आज लाखों नहीं करोड़ों रुपया इंटरेस्ट के तौर पर गांवों से वसूल कर के शहर के लोगों के नाम पर जमा करते हैं, यह बड़ी सीरियस बात है, इस पर अत्यय ध्यान दिया जाये।

इसके अलावा जो कुछ उपकरण हम बाहर से मंगा रहे हैं, वह बड़े डिफिकिटव हैं और यहां काम नहीं कर रहे हैं, इस पर भी आप ध्यान दें। इस मामले में देश आत्म-निर्भर बने इस तरह की व्यवस्था करनी चाहिए। जो उपकरण हमारे टेलीफोन में या दूसरी चीजों में लगते हैं वह सब यहां तैयार किये जायें, जिससे यहां के लोगों को रोजगार मिले।

एकतारा डिपार्टमेंटल एजेण्ट्स का जहां तक सवाल है, कई माननीय सदस्यों ने इस तरफ ध्यान दिलाया है। यह लोग बहुत लो-पेड हैं, और इनकी तादाद हजारों में नहीं, लाखों में है। उनकी सुख-सुविधा की तरफ डिपार्टमेंट का ध्यान अभी तक नहीं गया है। इस तरफ भी मंत्री महोदय ध्यान दें।

आखिरी बात मैं अपने क्षेत्र के बारे में कह कर समाप्त करूंगा। कुश्कर्त बड़ा ऐतिहासिक स्थान है और यह अपने देश में ही नहीं बल्कि सारे संसार में ऐतिहासिक है। वहां हर साल लाखों-करोड़ों लोग स्नान के लिए जाते हैं, वह एक बड़ा तीर्थ-स्थल है। हमारे राष्ट्रपति जी भी पिछले साल वहां गये थे। उसका सम्बन्ध तुरन्त दिल्ली के साथ एस.टी.डी. से जोड़ा जाये, यह हमारा कहना है। साथ ही देश के तमाम जिलों को उस प्रान्त की राजधानी से जोड़ा जाये और संभव हो तो दिल्ली से भी जोड़ा जाये। यही कह कर मैं अपनी बात समाप्त करता हूँ।

श्रीमती विद्या चन्नुपति (विजयवाड़ा) :
सभापति महोदय, पहले तो मैं इस मंत्रालय की डिमांड्स का समर्थन करती हूँ, लेकिन कुछ सुझाव देना चाहती हूँ।

टेलीफोन, टेलीग्राम और पोस्टल डिपार्टमेंट कम्युनिकेशन्स में है। मैं यह सोचती हूँ कि टेलीग्राम और पोस्टल का

मोटो सर्विस है, लेकिन टेलीफोन में ऐसा लगता है कि यह कर्मशियल बनती जा रही है। ऐसा मैं क्यों कहती हूँ? पोस्ट-कार्ड का रेट ग्राम जनता के लिए 15 पैसे रखा गया है। जो लोग ज्यादा पोस्टकार्ड लिखना चाहते हैं, उनके लिए कोई रेट नहीं बढ़ाया गया है। मैं मंत्री महोदय से यह भी कहना चाहती हूँ कि हम लोग ज्यादा खत लिखते हैं तो हमें भी उसका कोई ज्यादा चार्ज नहीं देना होता है। इसी तरह से ज्यादा टेलीग्राम देते हैं तो इसका भी ज्यादा चार्ज नहीं होता है। जैसा चार्ज पहले टेलीग्राम का होता है, वही 10, 15, 20 या कितने ही टेलीग्राम दें, सबका चार्ज एक सा ही रहता है। वैसे ही खत का भी है, हम 100 खत लिखें तो भी वही एक ही रेट चार्ज होता है, लेकिन यह अफसोस की बात है कि टेलीफोन ज्यादा करने से उसका चार्ज बढ़ता जाता है।

मैं एक ही एग्जाम्पल देना चाहती हूँ। जब हम टेलीफोन लेते हैं, तो उससे पहले डिपॉजिट देते हैं। 250 काल्ज फ्री होती है। उसके बाद 1750 काल्ज तक के लिए रेट 30 पैसे था, जिसको बढ़ा कर 40 पैसे कर दिया गया है। उसके बाद 5000 काल्ज तक 40 पैसे का रेट था, उसको बढ़ा कर 50 पैसे कर दिया गया है। 5000 से ऊपर की काल्ज के लिए रेट को 50 पैसे से बढ़ा कर 60 पैसे कर दिया गया है।

सरकार ने एस०टी०डी० को इण्ट्रोड्यूस किया जिसके जरिये हम देश के किसी भी हिस्से से बात कर सकते हैं। सरकार ने हमको यह सुविधा दी, लेकिन उसने दाम भी ज्यादा बढ़ा दिये हैं। क्या यह सर्विस मोटो है? मैं साफ-साफ कहना चाहती हूँ कि इसमें सर्विस का मोटो दिखाई नहीं देता है। हमें एस०टी०डी० के लिए बुकिंग करने

की आवश्यकता नहीं है और हम अपरेटर की सहायता के बिना डायरेक्टली एस०टी०डी० कर सकते हैं। इसलिए अगर डिपार्टमेंट में ज्यादा एम्पलाईज हैं, तो उन्हें कम किया जा सकता है। जब हम एस०टी०डी० का ज्यादा उपयोग करते हैं, तो हमारे काल्ज बढ़ जाते हैं और हमें ज्यादा पैसा देना पड़ता है।

आखिर सरकार ने एस०टी०डी० को क्यों इण्ट्रोड्यूस किया है? अगर मंत्री महोदय इसको नहीं चाहते, तो वह इसको समाप्त कर दें। इससे हमारे काल्ज कम हो जायेंगे। या तो वह एस०टी०डी० को खत्म कर दें, या ज्यादा कालों के रेट्स को रेड्यूस कर दें। मेरा सुझाव है कि अगर 5000 से से ज्यादा काल हों, तो उनके लिए 20 पैसे रखे जायें। उर्मा रेशो में दूसरे रेट भी कम किये जायें। इससे हम ज्यादा एस०टी०डी० काल कर सकते हैं।

जो रेट को नहीं बढ़ाया गया है और उसको वैसा ही रहने दिया है, उसके लिए मैं मंत्री महोदय को धन्यवाद देना चाहती हूँ।

जो महिला कर्मचारी फ्रैमिली के साथ रहती हैं, उनकी भी रात की ड्यूटी लगा दी जाती है। आप जानते हैं कि बम्बई और दिल्ली वगैरह सिटीज में महिलाओं के विरुद्ध कितने अपराध होते हैं। इसलिए उनको रात की ड्यूटी पर न लगा कर डेटाईम की ड्यूटी पर लगाया जाये, जिससे वे अपनी फ्रैमिली का ख्याल रख सकें और उन्हें घर का काम करने की फुर्सत मिल सके। रात की ड्यूटी लगाने से महिलाएं अपने बच्चों की ठीक देख-भाल नहीं कर सकती हैं। इसलिए उन्हें रात की ड्यूटी पर न लगाया जाए और इस तरह उन्हें अपने बच्चों की देख-भाल करने की सुविधा दी जाये।

श्री शारदाबाई राय (घोसी) : बहुत ठीक कहा है आपने।

श्री जी० एम० बनावतवाला (पोभानी) : जब मरदों को रात की ड्यूटी पर लगाते हैं, तब भी औरतें शिकायत करती हैं।

شادی حی - ایم - ہلات والا
(یونانی) : جب مردوں کو رات کی ڈیوٹی پر لکایا جاتا ہے تب ہی عورتیں شکایت کرتی ہوں۔

श्रीमती विद्या चेल्लुपति : आप लोगों के लिए कोई प्राबलम नहीं है। आपके जरिये ही हमारे लिए प्राबलम पैदा होती है। इसलिए हमें सुविधा दी जाए।

जब हम ट्रंक काल बुक करते हैं, तो बहुत समय लगता है। यह हो जाता है कि हमारे एक भाई ने कहा है कि कृपया जरा इंतजार कर लीजिए, आप क्यू में हैं, यह तो हमेशा हो जाता है। मैं यह कहना चाहती हूँ कि ट्रंक काल बुक करने के लिए और ज्यादा लाइन बढ़ा दीजिए। आज सुबह मैंने देखा कि मुझे ट्रंक काल बुक करने के लिए 15 मिनट लगा है। इस लिए मैं कह रही हूँ कि उसकी लाइन बढ़ा दीजिए।

दूसरी बात टेलीग्राम्स के बारे में कहना चाहती हूँ। गांव वालों को टेलीग्राम देने के लिए और सुविधा बढ़ाई जानी चाहिए। गांवों में ऐसा हो जाता है कि पोस्ट आफिस में टेलीग्राम देने के लिए वहां टेलीग्राफ का इस्टूमेंट भी रखना पड़ता है क्योंकि गांव वालों को टेलीग्राम देने में बहुत समय लगता है। टेलीग्राम आता है तो पोस्ट से डालते हैं और पोस्ट से दूसरे या तीसरे दिन उनके गांव को जाता है। इस चीज को कुछ बदलना पड़ेगा। इसको बदलने से गांव वालों को कुछ सुविधाएं मिल सकेंगी।

सब-पोस्ट आफिस के बारे में हमारे एक भाई ने कहा है कि सब-पोस्ट आफिस में भी टेलीग्राफ की सुविधा रखनी पड़ेगी।

एक बात और टेलीफोन के बारे में कहना चाहती हूँ। आप टेलीफोन एक्सचेंज बनाते हैं, लेकिन वह ठीक तरह से काम नहीं करते हैं। वह क्यों नहीं करते हैं, इसके बारे में मिनिस्टर साहब को सोचना पड़ेगा। आप जितने भी टेलीफोन एक्सचेंज बनाते हैं उनमें एयर कंडीशन का अच्छी तरह से प्रबन्ध नहीं होता है। मैंने खुद कुछ एक्सचेंजों में जा कर देखा है। इसलिए आप एक्सचेंज देने के पहले यह देख लें कि एयर कंडीशन की व्यवस्था ठीक तरह से है या नहीं। टेलीफोन एक्सचेंज शुरू करने से पहले पूरा-पूरा एयर कंडीशन होना चाहिए। आजकल टेलीफोन एक्सचेंज इसीलिए खराब हो रहे हैं कि आप का एयर कंडीशन का तरीका ठीक नहीं है। इसलिए एयर कंडीशन के तरीके में भी जरा सुधार करना पड़ेगा और उसके रिपेयर के लिए भी बजट को इन्क्रीज करना पड़ेगा। जब वह खराब हो जाते हैं तो तुरन्त उनको ठीक नहीं करते हैं जिस से जल्दी काम नहीं हो पाता। इसलिए मंत्री जी यह काम भी जरा देख लें।

दूसरी बात यह है कि रांग टेलीफोन काल्स आती हैं तो उसका भी हम पैमेंट करते हैं। जो बिल आप बनाते हैं वह हम भ्रदा करते हैं। उसमें मीटर की रीडिंग तो होती चली जाती है जिससे रांग काल्स का भी हमें पैसा देना पड़ता है। तो इसके लिए भी आपको सोचना पड़ेगा। आपने जो अच्छा काम किया है उसके लिए मैं धन्यवाद देना चाहती हूँ और वह आखिर में कहना चाहती हूँ कि जब हमारा टेलीफोन खराब हो जाता है तब आपने क्या करना है, यह सोचना आप ने शुरू कर दिया है, इसीलिए मैं

आपको धन्यवाद देना चाहती हूँ क्योंकि जब टेलीफोन खराब हो जाता है तो पन्द्रह पन्द्रह दिन भी वह काम नहीं करता है, इसको जरा देख लीजिए। हम तो रिपोर्ट करते हैं कि हमारा टेलीफोन काम नहीं करता है और उसमें पन्द्रह दिन जो लगते हैं उसके बारे में सोचने के पहले हमारे ऊपर जो पैसा पड़ता है, वह तो पड़ता ही रहता है, इसके बारे में भी आप सोच लीजिए। लेकिन जैसा मैंने कहा आपने सोचना शुरू किया है, इसके लिए मैं आपको धन्यवाद देती हूँ और मैं चाहती हूँ कि उसको पूरा कर दीजिए।

मैंने जो कहा है उसके ऊपर मंत्री महोदय जरा ध्यान देंगे। टेलीफोन, टेलोग्राफ और पोस्ट आफिस जो हैं वे ग्राम जनता के उपयोग की चीजें हैं, इनको कमर्शियलाइज आप मत कीजिए। सर्विस मोटिव से इसमें जो करना चाहते हैं वह कीजिए। यह हमारी यूटिलिटी की चीजें हैं, ग्राम जनता के उपयोग के लिए हैं। इसकी टेक्नालाजी को बढ़ाने के लिए सोचिए। टेक्नालाजी को कामर्शियलाइज नहीं करना चाहिए। हर एक ग्राममी उस का उपयोग कर सके, इसके लिए जो कर सकते हैं, वह करने की बात सोचिए। ग्राम जनता के पास यह सारी टेक्नालाजी जानी है। इस के ऊपर आप सोचें। आपको मैं फिर अपनी तरफ से धन्यवाद देती हूँ और आशा करती हूँ कि आप मेरे सुझावों को मानेंगे। मैं आप की डिमांड का समर्थन करती हूँ :

SHRI R. K. MHALGI (Thane): I beg to move:

"That the demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to provide modern telephone Exchanges in Dombivli, Kalyan, Ulhasnagar, Am-

barnath and Badlapur (Thane District) Maharashtra, where thousands of small/big industries have come up.] (1)

"That the demand under the Head Ministry of Communications be reduced to Re. 1."

[Necessity to change the norms for determining the requirement of staff in Post Offices and rent of the building hired.] (2)

"That the demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to expedite payment of the overtime allowance to postal workers in Maharashtra especially in R.M.S.] (10)

"That the demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to absorb postal E.D. Agents in actual postal service.] (11)

"That the demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to issue a permanent postal stamp in honour of Shivaji Maharaj the Great.] (12)

"That the demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need for a declaration about the authenticity or ruber Stamps on National Saving Certificates denoting change in the rate of interest.] (13)

"That the demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to open a post office in Ayare Gram Panchayat Thane Distt., Maharashtra.] (14)

[Shri R. K. Mhalgi]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take necessary steps to eliminate the delay in delivery of letters in Thane City (Maharashtra).] (15)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide a bigger post office near Thane Railway Station (Maharashtra).] (16)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to utilise the open space available near present Railway Station Post Office and another accommodation in department's possession at Rattan House, Gokhle Road (Near Station).] (17)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone connections on top priority basis to banks, religious institutions, educational institutions and medical centres (excluding private practitioners) in and around Thane city (Maharashtra) whose applications are pending since long.] (18)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to upgrade the present post office at Chowk, District Kolaba, Raigad, (Maharashtra) to a Sub-Post Office, without any further delay.] (19)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to instal letter boxes outside all the railway stations (On either side) of Bombay

Suburban area (i.e. from Bombay V.T. to Mankhurd Karjat/Kasara, and from Churchgate to Virar) and to arrange clearance of letters from them at least three times a day.] (20)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a new Post Office in Kansai Section of Ambarnath (District Thane, Maharashtra), without any further delay.] (21)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a branch post office at Umbharni, Tal Kalyan, District Thane (Maharashtra), which would cater to the needs of a number of villages around.] (22)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide adequate number of post boxes spread over all the areas, in the fast growing towns like Thane, Kalyan Dombivali, Ulhasnagar, Ambarnath, Kalwa, Bhayandar, Bhiwadi (Thane District) Maharashtra.] (24)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open immediately a post office in Ramnagar area of Dombivali (East) Distt. Thane (Maharashtra).] (24)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide immediately additional staff for the night post offices opened at Thane, Dombivali, Kalyan, Ulhasnagar and Ambarnath.] (25)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to appoint more postmen (delivery men) in cities like Thane, Kalyan, Dombivali, Ulhasnagar, Ambarnath, Kalwa and Bhayandar (Thane Distt. Maharashtra).] (26)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide adequate staff in post offices in Thane District (Maharashtra).] (27)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure in filling the vacancies caused by retirement/transfer/promotion/long leave in various post offices in Thane District (Maharashtra).] (28)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to complete soon the auto-exchange telephone building at Ulhasnagar (District Thane, Maharashtra).] (29)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take up the construction of sanitary block in the building of Post-Office at Ulhasnagar camp No. 2 (District Thane, Maharashtra).] (30)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for more accommodation for post office in Ulhasnagar, Camp No. 2 (District Thane, Maharashtra).] (31)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to make good the shortage of staff in all categories, in post offices and telegraph offices of Maharashtra Circle.] (32)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Delay in acquisition of land for Dombivali (Distt. Thane), Maharashtra, Post Office building.] (33)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Delay in providing adequate telecommunication facilities at Nanded, Jalgaon, Akola, Ahmed Nagar and Dhule in the State of Maharashtra for their speedy growth as industrial towns.] (34)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take action on the suggestion to issue a commemorative stamp in the honour of late Shri Autoba Kale of paisa Phand, Telegaon Dhabhade (Maharashtra).] (35)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take action on the demands of Bharatiya Telegraph Union Aurangabad Division.] (36)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take action on the demands made by All India Engineering Employees Union line staff and Class IV servants affiliated to NPPT.E.] (37)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide city and house rent allowances to P & T employees in Aurangabad city, Maharashtra.] (38)

[Shri R. K. Mhalgi]

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Necessity of an independent Directorate of P & T at Aurangabad for Maharashtra region in Maharashtra.] (39)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure of the Bombay Telephones to attend to the complaints of telephone subscribers, particularly those, coming under Thane exchange (Numbers beginning with 50 and 59.) (131)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure of postal authorities for early finalisation of family pension due to the families of staff who were serving at Nasik Post Office.] (132)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide more public telephones in Thane City, Maharashtra particularly in areas such as Wagle Estate, Pokharan Road, Vartak Nagar, Lokmanya Nagar, Rabodi and Shrirang Society.] (133)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to improve the functioning of Bhayandar Telephone exchange which is becoming fastly an industrial centre.] (134)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure of the Bombay Telephones to provide public telephones in Bhayandar.] (135)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to make available to public waiting of list of telephone subscribers Aurangabad Telephone Exchange.] (136)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check up the Public Telephone machines fixed on various Railway Platforms.] (137)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to stop the misuse of the departmental vehicles in Maharashtra Circle.] (138)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for shifting the Headquarters of Superintendent of Post office Thane West Division to Palghat (Dist. Thane Maharashtra.) (139)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to utilize effectively the Co-operation extended by the Junior Engineer Telecom Association for increasing the efficiency of telegram services.] (140)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to increase the hourly wage rate of short duty staff of P & T Department from Rs. 2.00 per hour to Rs. 3.00 per hour.] (158)

SHRI R. L. P. VERMA (Kodarma):
I beg to move:

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to provide trouble free telephone services.] (3)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to change the defective billing system.] (4)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to check malpractices in the Telephone Department.] (5)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to provide public call telephones in all the cities.] (6)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to change over to more efficient system instead of depending on the obsolete cross bar.] (7)

SHRI BHOGENDRA JHA (Madhubani): I beg to move:

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Need for refixing the pay of remuneration paid to the Branch Post Masters at a higher level.] (8)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to improve the pay scale of the Branch Post Masters.] (9)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Necessity of upgrading the Baraha Branch P.O. (Benipatti) under Madhubani district of Bihar to sub-post Office.] (40)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Necessity to upgrade the Bisfi Branch P.O. under Madhubani district of Bihar to Sub-Post Office.] (41)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a new branch post office at village Manoharpur Under Umagaon block in Madhubani district of Bihar.] (42)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to route the proposed Parsmani P.C.O. directly to Madhubani District headquarters and not via Kamsaul.] (43)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to directly route Shaharhat P.C.O. to Madhubani via Benipatti instead of via Sursand - Sitamarhi - Muzaffarpur-Darbhanga at present.] (44)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Need to open a new P.C.O. at Jogiara under Jaley block of Darbhanga district in Bihar.] (45)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

Necessity for a new branch post office in village Mainahi under Neur Panchayat within Loukahi block of Madhubani district in Bihar.] (155)

[Shri Bhogendra Jha]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for a direct telephone connection between Jay Nagar and Darbhanga and Jay Nagar and Patna.] (156)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for opening a new branch post office in village Marukia under Khajouli block of Madhubani district.] (157)

SHRI T. R. SHAMANNA (Bangalore South): I beg to move:

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check inordinate delay in the delivery of postal articles.] (46)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check pilferage and misuse of drafts and postal orders sent through Post.] (47)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Unsatisfactory postal service in rural areas.] (48)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to give preference to children of ex-employees for jobs in P & T Deptt.] (49)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure of government to check increasing malpractices in P & T Department.] (50)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to regularise and give enhanced salary or wages to Extra Departmental Agents who are working from a long time on a meagre salary of Rs. 100 to Rs. 130/- P.M.] (51)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check inefficient service of telephone department which is causing inconvenience to the telephone users.] (52)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Need to check the delay in allotment of telephones, even on payment of installation costs] (53)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to maintain good relationship between the employees of I.T.I. Bangalore and the management] (54).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to manufacture and supply electric typewriters at reasonable cost by Hindustan Teleprinters Ltd. Madras] (55).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to introduce latest technological development in the

field of telecommunication on larger scale in order to bring efficiency in telecommunication.] (56).

"That the demand under the head Ministry of Communications be reduced by Rs. 100'

[Failure to tone up the administration of P & T Board to give better communication service particularly when rates for postal and telephone services are being increased year after year] (57).

SHRI RAMAVATAR SHASTRI
(Patna): I beg to move:

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Mismanagement in the Communications Department] (80).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to check lawlessness in the Telephone Department at Delhi, Calcutta and Patna] (81).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to redress the complaints regarding defective functioning of the telephones in the country] (82).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to recognise National Federation of Post and Telegraph Employees (N.F.P.T.E.) as the only recognised body of the Post and Telegraph employees] (83).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to follow a definite and impartial policy in regard to transfer of employees] (252).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to declare the extra-departmental employees of village post offices as permanent.] (253).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to have better pay scale for extra-departmental employees] (254).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to provide the same facilities to the extra-departmental employees which are available to other employees] (255).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to stop malpractices indulged in the opening of post offices in rural areas] (256).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to avoid delay in giving telephone connections in Patna Division of Bihar Circle] (257).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

Need to open at least one post office in every Panchayat in the rural areas] (258).

"That the demand under the head Ministry of Communications be reduced to Re. 1'

[Failure to stop malpractices in the payment of telephone bills] (259).

[Shri Ramavatar Shastri]

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to realise outstanding telephone dues from big guns and other influential people in Patna of Bihar Circle.] (260)

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Inefficiency of telephone services as reflected by more than half the number of telephones remaining dead in Patna] (261).

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to give at least three promotions to the employees of P and T Department before their retirement] (262).

"That the demand under the head Ministry of Communications be reduced to Rs. 1"

[Failure to give 8.33 per cent bonus to P & T employees unconditionally] (263).

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to bring out various papers in diglot form by the Ministry of Communications as per the provisions of Section 3(3) of the Official Languages Act.] (264).

"That the demand under the head Ministry of Communications be reduced to Rs. 1"

[Inordinate delay in calling the meeting of the Hindi Advisory Committee in P & T] (265).

"That the demand under the head Ministry of Communications be reduced to Re. 1"

[Failure to check malpractices in booking of trunk calls] (266).

"That the demand under the head Ministry of Communications be reduced to Re. 1",

[Failure to implement the provisions of the Official Languages Act, 1963 in the Ministry of Communications] (267).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to provide quarters in sufficient number to P & T employees] (268).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Need to construct more staff quarters for P & T employees in Bihar Circle] (269).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to provide proper sanitation in P & T colonies at Patna in Bihar Circle] (270).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to realise dues of lakhs of rupees in respect of telephone bills outstanding against Bihar Government] (271).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to hold regularly monthly meeting between P & T Unions and Officers as agreed to] (272).

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Unsatisfactory working of telephone numbers 197, 198 and 199 in Delhi] (273).

"That the demand under the head Posts and telegraphs—Dividend to general revenues appropriations to Reserve Funds and Re-payment of loans from General Revenues be reduced by Rs. 100"

[Need to remove shortage of postal stamps and post cards in Patna and other places in Bihar Circle from time to time] (274).

"That the demand under the head posts and telegraphs—Dividend to general revenues appropriations to Reserve Funds and Re-payment of loans from general revenues be reduced by Rs. 100"

[Failure to accept the demands of employees as regards their conditions of service] (275).

"That the demand under the head posts and telegraphs—Dividend to general revenues appropriations to Reserve Funds and Re-payment of loans from general revenues be reduced by Rs. 100"

[Failure to regularise all casual workers in P & T Department] (276).

"That the demand under the head posts and telegraphs—Dividend to general revenues appropriations to Reserve Funds and Re-payment of loans from general revenues be reduced by Rs. 100"

[Failure to keep the channels in Telegraph Offices in proper working order] (277).

"That the demand under the head posts and telegraphs—Dividend to general revenues appropriations to Reserve Funds and Re-payment of loans from general revenues be reduced by Rs. 100"

[Failure to replace old teleprinters in Telegraph Offices] (278).

"That the demand under the head post and telegraphs—Dividend general revenue appropriations to reserve funds and repayment to

loans from general revenues be reduced by Rs. 100."

[Failure to reduce the supremacy of bureaucracy in P & T Department] (279).

SHRI VIJAY KUMAR YADAV (Nalanda): I beg to move:

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to refix the rates of house rent for 'C' class cities for P & T's employees] (84).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide mail motors for delivery of dak twice in a day in Bihar Sarif] (85).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to construct their own building for all the sub-post offices in Nalanda district and provide staff quarters] (86).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to make revenue district as the basis of postal division] (87).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to make its own building of post-office in Rajgir, Islampur Akanagarasarai, Hilsa, Chandij, Noor sarai Giripak, Samera, Rahai and Harnut in Nalanda district] (88).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a post office at Shekhana Mohalla in Vjhar Municipality (Nalanda district)] (89).

[Shri Vijay Kumar Yadav]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to regularise additional departmental employees] (90).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide delivery of dak twice a day in Bihar Sarif in Nalanda district of Bihar] (91).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to construct staff quarters in Bihar Sarif for P & T employees] (92).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide generator in the post offices in Nalanda district to remove difficulties in doing essential work] (93).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to remove shortage of staff in the Main Post office in Bihar Sarif] (94).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Incurring of excess expenditure on rent for the post office building at Sohsarai by not constructing its own buildings] (95).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to ensure Quick Mail Service at Bakhtiarpur Station on Eastern Railway] (96).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to ensure speedier postal delivery at Fatuha Railway station on Eastern Railway] (97).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to meet the pending demands of P & T employees at all India level] (98).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to increase the number of employees in all such post offices where the staff is less in proportion to the work] (99).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check malpractices in telephone exchange, Bihar Sarif] (100).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to remove faults in trunk calls and local calls throughout the country] (101).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a new post office at Chiksaura village in Hilsa Block under Nalanda district] (102).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a new post office at Bodhnagar village in Harnaut Block under Nalanda district] (103).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to set up P.C.Os at Jogipura and Chiksauri villages in Hilsa Block and Ramnathpur in Sarmera Block under Nalanda district] (104).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a post office at Tribhuvan Bigha Pamara in Chandi Block under Nalanda district] (105).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a new post office at Kumbhi village in Barsaliganj under Navada district] (106).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to reconstruct the building for Govindpur Sub-Post Office in Navada District] (107).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to have a net-work of telephone and post offices in the rural and tribal areas of the country] (108).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to make postal and telephone services cheaper and speedier] (109).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to remove the scarcity of postal stamps, post cards, inland letters and envelopes] (110).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to avoid inordinate delay in the delivery of letter and telegrams throughout the country] (111).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check pilferage of letters, magazines and other articles sent by post] (112).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check delay in the delivery of articles sent by post though they have arrived at post offices in time] (113).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to avoid the shifting of telephone exchange at Mansurchak Bazar, District Begusarai, Bihar] (114).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to construct the building of telephone exchange at Vikram Gram, District Patna] (115).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to construct more telephone exchanges and provide new telephone connections according to the demand of the people] (116).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to improve the working of telephone exchanges] (117).

[Shri Vijay Kumar Yadav]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a new post office at village Parasi of Noor-sarai block in District Nalanda] (118).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to link Delhi by STD with all the state capitals of the country] (119).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to instal an automatic telephone exchange at Nalanda District Headquarters in Bihar] (120).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to link by direct telephone service all the blocks in Nalanda district with district headquarters] (121).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to link by automatic telephone service all the State capitals with the concerned districts of the respective States] (122).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to link through S.T.D. the automatic telephone exchange at Nalanda district headquarters with Delhi, Calcutta, Gauhati, Madras, Jullundur, Patna and all other important potato producing places] (123).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide telephone connections against all pending applications for telephone connections] (124).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to check malpractices in giving new telephone connections] (125).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide a P.C.O. at village Zlar in Asthwan P.S. District Nalanda in the State of Bihar] (280).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to open a new post-office at village Damodar Sarai-Manpur P.S. Ekangosarai Distt. Nalanda State of Bihar] (281).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to concede to the demands of the Extra Departmental Delivery Agents throughout the country] (282).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide post offices to all the district Head-quarters of the Panchayats in the country] (283).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to review the criteria for providing new post offices so that even the villages having less than 2,000 population could get them] (284).

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to count the closely situated villages as one village for providing new Post Office.] (285)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to improve the services of telephones throughout the country.] (286)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to open P.C.Os in all the Panchayat's Headquarters in the country including Bihar State.] (287)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to provide each Panchayat Headquarter in Bihar with a new post office.] (288)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to cover all the villages having population of 2000 or above with a P.C.O. in the country.] (289)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to construct the building of Telephone Exchange at Bihar Sharif (Nalanda) even after the acquisition of the land for the same.] (290)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to take effective steps to meet the grievances of the telephone subscribers regarding defects in their telephones.] (291)

SHRI HANNAN MOLLAH (Ulu-beria): I beg to move:

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure in commissioning of the Bauria telephone exchange.] (126)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to sanction the auto-dial system in lieu of tolling system in Bauria telephone exchange.] (127)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to provide trouble free telephone service.] (128)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to open new telephone exchange in West Bengal.] (129)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure of the telephone system in Calcutta to provide minimum services.] (130)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move:

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to provide adequate postal and telecommunication facilities in Mabad and Poladpur talukas in Raigad district of Maharashtra.] (159)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to provide adequate postal and telecommunication

[Shri Bapusaheb Parulekar]

facilities in Bubagar taluka in Ratnagiri district of Maharashtra.] (160)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

Failure to provide adequate postal and telecommunication facilities in villages situated in Sabyadri mountains in Ratnagiri district of Maharashtra.] (161)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to commission sub-post offices and P.C.Os sanctioned for Ratnagiri district in Maharashtra.] (162)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to commission telephone exchanges in villages Maukujan in Saregaunchshvar taluka and Purangad in Ratnagiri taluka of Ratnagiri district in Maharashtra.] (163)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure in providing P.C.O. at Nate and Naigad in Raigad district of Maharashtra.] (164)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Need for improvements in service conditions of Postmen in the country.] (165)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Need for shifting of R.M.S. service in the newly constructed

building of post office at Ratnagiri in Maharashtra.] (166)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to construct adequate staff quarters for P&T employees at Ratnagiri in Maharashtra.] (167)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to construct buildings for Post Offices at Mandangad, Dapoli, Kahd, Bubagar and Chipun in Ratnagiri district in Maharashtra.] (168)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to make adequate supply of envelopes, stamps, post-cards and inland letters throughout the district of Ratnagiri in Maharashtra.] (169)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure of P&T Department at Ratnagiri in Maharashtra to give prompt attentions to grievances of subscribers.] (170)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to open P.C.O. at villages Peve and Pangari in Bulugar taluka in Ratnagiri district.] (171)

"That the demand under the head Ministry of Communications be reduced by Rs. 100".

[Failure to remove ban on opening new PCOs and Telegraph Offices and Post Offices for want of funds.] (172)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Need for liberalisation of policy for opening of PCOs, Telegraph Offices, Post Offices in backward district of Ratnagiri in Maharashtra.] (173)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Need for shifting of Post & Telegraph Offices from dilapidated buildings at Dapoli, Khad and Mandangad in Ratnagiri district in Maharashtra to other places.] (174)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to pay arrears of overtime to employees of P&T department in Ratnagiri district of Maharashtra.] (175)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to solve the problems of stamp vendors in post offices in the country.] (176)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Inordinate delays in getting trunk calls and rude behaviour of some of telephone operators.] (177)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to commission sanctioned PCOs at villages Mhapral, Panderi Velas, Latayan and Vesavi in Nandangad taluka in Ratnagiri district of Maharashtra.] (178)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to open PCOs at villages Jalgaon, Kelashi, Anjarle and

Abye in Dapoli taluka in Ratnagiri of Maharashtra.] (179)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure of Government to open PCOs at villages Khop, Tisangi, Shigao, Amboli, Biramani, Lote and in Khed taluka of Ratnagiri district of Maharashtra.] (180)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to open PCOs at villages Kulkewadi, Kaluste, Shial, Kutre and Nandagaon in Chiplur Taluka in Ratnagiri district of Maharashtra.] (181)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to open PCOs at village Harcheri Karbude and Fansgs in Ratnagiri Taluka in Ratnagiri district of Maharashtra.] (182)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to commission sanctioned telex service at Ratnagiri in Maharashtra.] (183)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure to house the telephone exchange at Ratnagiri in Maharashtra in suitable premises.] (184)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Need for appointment of such telephone operators in Ratnagiri and Raigad districts of Maharashtra who can understand and speak marathi language.] (185)

[Shri Bapusaheb Parulekar]

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure of employees in telephone exchange at Mabad in Raigad district of Maharashtra to respond to grievances of subscribers.] (186)

"That the demand under the head Ministry of Communications be reduced by Rs. 100"

[Failure to connect Ratnagiri with Bombay by S.T.D. service.] (187)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure to introduce postal service by night express buses between Bombay and Goa.] (188)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure to introduce night postal service in post offices at the district level in the country.] (189)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure to make arrangements to sell certain medicines through post offices as per the recommendations of Hathi Committee.] (190)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Failure to revive the practice of Sunday delivery.] (191)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to bring forward a comprehensive P&T law.] (192)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to create the proposed 'Standing Pool' of technical personnel for expeditiously filling up the vacancies in the P&T Department.] (193)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to instal proposed computer centres in the four metropolitan cities in the country.] (194)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide departmental or subsidised transport to women employees in the P&T Department.] (195)

"That the demand under the head Ministry of Communication be reduced by Rs. 100."

[Utilisation of the amount of credit of Rs. 251 crores given by IDA an affiliate of World Bank towards financing telecommunication project.] (196)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for importing observation equipment for special checks on the line of subscribers who complain of excess billing.] (197)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Import of a unit of electro-mechanical cross bar system for expansion of Rai Bareli unit of I.T.I., from B.T.M. a Belgium subsidiary of the U.S. multinational.] (198)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to switch over to electronic exchanges instead of sticking to out-dated cross bar system] (199)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take steps by way of efficiency drive in respect of the staff of P&T Department.] (200)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to take steps to recover a sum of Rs. 33 crores as telephone arrears due to Ministry's officers all over the country.] (201)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check harrassment and humiliation of lady telephone operators by their officers at telephone exchanges.] (202)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to look into the grievances of lady telephone operators against eve teasing.] (203)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to provide transport facilities to lady telephone operators, despite their odd hours of duty.] (204)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to give incentive to telephone operators in order to improve telephone service.] (205)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check deterioration of telephone and tele-communication services in the country.] (206)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check clandestine postal service operating in the country.] (207)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to set up PCO and telegraph offices at villages Saved, Adavale, Kotwal, Ampenali and Palchil in Poladpur Taluka in Raigad district in Maharashtra] (208)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to commission the sanctioned BPO at village Pirandavane in Ratnagiri taluka of Ratnagiri district in Maharashtra.] (209)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to sanction PCO telegraph office and sub-post office in village Jakadevi in Ratnagiri district and Ratnagiri taluka.] (210)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to establish an independent telegraphic division in Ratnagiri in Maharashtra.] (211)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to sanction a PCO at village Talawali in Gunagar taluka

[Shri Bapusaheb Parulekar]

of Ratnagiri district in Maharashtra.] (212)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure in not solving the problems of Extra Departmental Agents.] (213)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Reduction in telegraph messages in country from 1978-79 to 1980-81.] (214)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to check the increase in expenses over deputation sent abroad by P&T Department.] (215)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure in improving the working of Telephone Department.] (216)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to avoid over-staffing in the Telephone Department.] (217)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to remove shortage of cables in the country.] (218)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to utilise cables manufactured by State-owned factories instead of importing.] (219)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to overhaul the departmental set-up of P&T for making it a better public utility service.] (220)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to set up an autonomous corporation for telephones subject only to policy directives by Government.] (221)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to stop manufacturing discredited cross bar equipment and setting up of one more cross-bar factory.] (222)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to change the out-dated technology in manufacturing telephone equipments.] (223)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need for proper maintenance and installation of a computer at Curzon Road Complex of ICA of U.S. in New Delhi.] (224)

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Move to withdraw night concessions on trunk calls.] (225)

SHRI SATYANARAYAN JATIYA (Ujjain): I beg to move:

"That the demand under the head Ministry of Communications be reduced by Re. 1."

[Failure to remove disparity between telephone technicians]

and other technicians working in BHEL, AIR and Indian Railways as regards their service conditions] (292).

"That the demand under the head Ministry of Communications be reduced to Re. 1".

[Failure to provide more postmen to the Post Office of Ujjain, Madhya Pradesh]. (293).

"That the demand under the head Ministry of Communications be reduced to Re. 1".

[Need to connect Ujjain by STD system, with all cities.] (294).

"That the demand under the head Ministry of Communications be reduced to Re. 1".

[Need to make STD service more efficient at Ujjain] (295).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open PCO at Bhat Pachlana in Ujjain district, Madhya Pradesh]. (296).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open PCO at Sindh-dad in Ujjain district, Madhya Pradesh]. (297).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to establish a telephone exchange at Alot in district Ratlam, Madhya Pradesh.] (298).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to establish a telephone exchange at Mahidpur in district Ujjain, Madhya Pradesh.] (299).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to establish telephone exchange at Khachrod in district Ujjain, Madhya Pradesh]. (300).

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide more staff to the telephone exchange at Nagda in district Ujjain so as to make the service satisfactory.] (301).

SHRI ARJUN SETHI (Bhadrak):
Mr. Chairman, Sir, at the outset, I support the Demands for Grants of the Ministry of Communications. At the same time. I would like to point out some of the major problems of the Department.

It is a fact that development of speedy and efficient communication system is a vital necessity for the overall development of the country. As my friends on this side said earlier, once Indian postal system used to be one of the efficient systems in the world. But I must say with due apology, that today, it is also caught in the all round inefficiency, which is a distressing feature of our national life. There is delay and irregular delivery of mail. Sometimes, non-delivery of mail causes enormous difficulties to the people. There is no doubt that there has been an enormous increase in the number of post offices. Still a lot has to be done to fulfil the desire of the people in the rural and backward areas. Though there has been an increase in the number of post offices, no efforts have been made to study their defects and defects in the present system of distribution of mail as well as telegrams. I am sorry to say that no remedial measure has been taken to improve the system. If there is anything wrong in the distribution of the mail, some remedial measures must be thought out so that the problem which is

[Shri Arjun Sethi]

increasing everyday, is minimised. Unpunctual working of transport system is the main cause for the whole problem. Because the transport system is not keeping its schedule, delivery of postal mails and articles is delayed in rural areas. But the Department should think of improving its system. It should not depend upon the transport system. If they can devise some other means for distributing the mail, then this problem of delay can be solved to a great extent.

18 hrs.

In this House, several hon. Members and the Minister also have said that the main cause of inefficiency in the postal system is shortage of staff, economy in overtime payment, absenteeism, abuse of medical leave, etc. I must request the hon. Minister to go into these defects or appoint some committee which can go into the weaknesses and suggest means to adjust the new changes. Sometimes, it

is alleged that over-qualified persons are recruited in the Department. They always look out for better avenues. The moment they get better job, they leave their present job. In this way, though the vacancies are temporarily filled by these persons, in actual fact, they always remain vacant.

Similarly, there are other causes which are also the main drawbacks.

MR. CHAIRMAN: Can you complete your speech within two minutes.

SHRI ARJUN SETHI: No. I will take another 4 to 5 minutes.

MR. CHAIRMAN: Then you may continue your speech tomorrow. The House stands adjourned till 11 A.M. tomorrow.

18.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 3, 1981/Chaitra 13, 1903 (Saka).